

ITEM NO.1

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9036/2013

DAMYANTI & ANR.

Appellant(s)

VERSUS

VED PRAKASH & ANR.

Respondent(s)

(OFFICE REPORT FOR DIRECTIONS DATED 11.01.2020)

Date : 19-02-2020 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Appellant(s)

For Respondent(s) Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

None present on behalf of the appellants.

List the matter showing the appellants as party-in-person.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(BEENA JOLLY)
BRANCH OFFICER